

(d) if so, whether this problem has been resolved and if not, which Commission is going to prevail in case of overlapping?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): (a) to (d) It has already been announced in the President's Address to Parliament on 4th June, 2009 that an Equal Opportunity Commission will be set up by the Government. The report of the expert group to study and recommend the structure and functions of an Equal Opportunity Commission has been examined and the matter is presently under consideration of the Government.

Environmental clearance to SEZ projects in Gujarat

*133. SHRI VIJAYKUMAR RUPANI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that applications of many SEZ developers from Gujarat are pending before the Ministry for clearance; and

(b) if so, by when they would be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) No, Sir. There are two SEZ projects awaiting environment clearance. For the first project of SEZ at Dahej, site map indicating areas falling under Coastal Regulation Zone is awaited from the project proponent. In the case of the second "PhaEZ Park" SEZ project, requisite information has been received recently from the project proponent and the case will be placed before the Expert Appraisal Committee for building sector for consideration in its next meeting scheduled to be held in August 2009. After receipt of the recommendations of EAC, the final decision regarding environment clearance for "PhaEZ Park" will be taken by the Ministry.

Entry of CIL in the capital market

*134. SHRIMATI MOHSINA KIDWAI:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of COAL be pleased to state:

(a) whether Coal India Limited (CIL) proposes to enter the capital market and to invite private sector for exploration activities;

(b) if so, the facts and details thereof;

(c) whether the Central Government has accorded permission to CIL to enter the capital market; and

(d) if so, to what extent CIL is likely to be benefited?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SRIPRAKASH JAISWAL): (a) and (b) Coal India Ltd. (CIL) has been conferred 'Navratna' status on 24.10.2008, with the express condition that CIL would be listed within 3 years. Accordingly, steps are being taken to convert CIL first into a public limited company and thereafter for its listing.